

PRESCRIBED FORMAT

| Form.1 | | | | | | | | | |
|---|--|-----------------|-----------------|---|-----------------|-------------------------------|---------------------------|-----------------------------|-------------------------|
| List of cases E-filed during the month of NOVEMBER, 2022 | | | | | | | | | |
| Sl. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada. | Krishna | -- | -- | -- | -- | -- | -- | -- |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | -- | -- | -- |

| Form.2 | | | | | | | |
|--|--|-----------------|-----------------|---|-----------------|-----------------------------|--|
| List of cases in which e-payment of Court Fee was made during the month of NOVEMBER, 2022 | | | | | | | |
| Sl. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada. | Krishna | -- | -- | -- | -- | - |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | - |

| Form.3 | | | | | | | |
|--|--|-----------------|-----------------|---|-----------------|-----------------------------|--|
| List of cases in which Electronic Service of Process has taken place during the month of NOVEMBER, 2022 | | | | | | | |
| Sl. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada | Krishna | -- | -- | -- | -- | - |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | - |

| Form.4 | | | | | | |
|---|--|-----------------|-------------------|------------------|------------------|--|
| List of total no. of cases randomly allocated during the month of NOVEMBER, 2022 | | | | | | |
| Sl. No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of Cases randomly allocated) |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada | Krishna | -- | -- | -- | -- |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- |

Form.5
List of cases in which Case Management Hearing was held during the month of NOVEMBER, 2022

| Sl. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Management Hearing |
|--------|---|---------------|-------------------------------------|---|--|--|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada | Krishna | COS.13/2020 | Indo American Technologies Vs M/s MRS Aqua Solutions | SPRK & YSVP Vs MSB | 18.05.2020 | 28.11.2022 |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | COS 30/2017 (Old OS 815/2014) | M/s. Ambica Chemical Products Industries Limited (Plaintiff) Vs. M/s. Ambica Complex (D1), Alapati Vajra Ambica Prasad (D2), Atmuri Bala Rama Venkata Siva Naga Sai Prasada Rao (D3) | Sri. A.S.Rama Sarma, Advocate for Plaintiff Vs. Sri. D.K.V.V.S. Ashwani Kumar, Advocate for D1, D2 and Smt. C. Uma Devi, Advocate for D3 | 23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 26.12.2014) | 28.11.2022 |
| | | | COS 18/2020 | M/s. Primor Pvt. Ltd. (Plaintiff) Vs. M/s. Andhra Pradesh MedTech Zone (Defendant) | Sri. P.A.K. Kishore, Advocate for Plaintiff Vs. Sri. Vivek Gupta, Advocate for Defendant | 03.12.2020 | 29.11.2022 |

| Sl. No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Management Hearing |
|---------------|--|-----------------|-----------------|---|---|-----------------------------|--|
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | COS 4/2019 | Sri Vijaya Visakha Milk Producers Co. Ltd., (Plaintiff) Vs. Prakasam Milk Producer Co. Ltd. (Defendant) | DDM & Co., Sri. A. Srinivas, Advocate for Plaintiff Vs. Sri A.J. Stalin & A.V. Lenin, Advocate for Defendant | 09.04.2019 | 30.11.2022 |

Form.6
Contested commercial cases disposed during the month of NOVEMBER, 2022

| Sl. No | Court | District | Case No. | Petitioner Name vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for Disposal | Nature of disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---|---------------|----------|------------------------------------|----------|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1 | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada | Krishna | - | -- | - | - | - | - | - | - | - | - | - |
| 2 | Special Judge for Trial and Disposal of Commercial Disputes | Visakhapatnam | - | - | - | - | - | - | - | - | - | - | - |

* N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of NOVEMBER, 2022

| Sl. No | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---------------|---|-----------------|---|--|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada | Krishna | 69 | 3 | 4 | 68 |
| 2. | Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | 194 | 4 | 2 | 196 |

REGISTRAR (ENQUIRIES)